

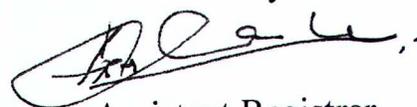
CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-26/07/2017

NOTICE

All concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 26/07/2017 stand adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order



Assistant Registrar
(SM)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
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Assistant Registrar(SM).